## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **ORIGINAL PETITION NO. 03 OF 2017**

# Dated: 26<sup>th</sup> April, 2018

In the matter of

### Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

Damodar Valley Corporation		Versus		Appellant(s)
West Bengal Electricity Regulato	ory			Respondent(s)
Counsel for the Appellant(s) :	:	Ms. Poorva Saigal		
Counsel for the Respondent(s) :	:	Mr. Pratik Dhar, Sr. Adv Mr. C. K. Rai Mr. Mohit Rai for R-1		
		Mr. Buddy A. Ranganadha Ms. Divya Chaturvedi Mr. Vivek Mathur for R-3	IN	

### **ORDER**

We have heard learned counsel for the appellant. Learned counsel for the parties may file written submissions on or before 25.05.2018 after serving copy on the other side.

List the matter for further hearing on 14.08.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd